

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 69(ND)13**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

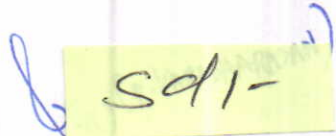
**NAME OF THE COMPANY: M/s. Surinder Gambhir & Ors. V/s. M/s. EG Auto Pvt. Ltd. & Ors.**

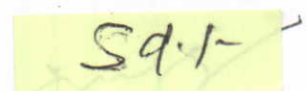
**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**ORDER**

Learned Counsel for the petitioner seeks and is given two weeks time to file an application for the withdrawal of the petition. Based on the submissions of the Learned Counsel for the petitioner, the matter is adjourned for 15th September 2016.

  
**(R.Varadharajan)**  
**Member (Judicial)**

  
**(Maharaj Krishan Hanjura)**  
**Member (Judicial)**